

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**CP/20/152/2016  
in  
OA/20/5532014**

HYDERABAD, this the 28<sup>th</sup> day of February, 2020



**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Syed Khasim Hussain,  
Aged about 55 years,  
S/o. Syed Fazal Hussain,  
Scientific Assistant -D0(Retd),  
Heavy Water Plant, Talcher,  
Orissa.  
R/o. H.No.14-1-121, SBH Road,  
Opp: Dr. Nabi Naik Hospital,  
PO New Paloncha ୭ 507 115.

... Petitioner

(By Advocate: Mr. T. Koteswara Rao)

Vs.

1. Dr. Shekar Basu,  
Secretary, Govt. of India,  
Dept. of Atomic Energy,  
Anushakti Bhavan,  
CSM Marg,  
Mumbai ୭ 400 001.
2. Sri Chiravuri Viswanath,  
Secretary,  
Dept. of Pension & Pensioners Welfare,  
III Floor, Loknayak Bhavan, Khan Market,  
New Delhi ୭ 110 003.
3. Sri C.R. Gajapathy (OSD),  
Incharge General Manager,  
Heavy Water Plant,  
Dept. of Atomic Energy,  
Vikrampur (PO), Angul Dist,  
Orissa ୭ 759 106.

... Respondents

(By Advocate: Mr.V. Vinod Kumar, Sr.CGSC)

**ORDER (ORAL)****Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Learned counsel for the respondents informs that the order 09.12.2015 of this Tribunal in OA/20/553/2014 has been complied by the respondents. A copy of the order dated 16.01.2017 submitted by him is taken on record. Learned counsel for the petitioner acknowledged the same. Hence, the Contempt Petition is closed.

**(B.V. SUDHAKAR)  
MEMBER (ADMN.)**

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